

ANNEXURE-6
Name of the Corporate Debtor: MAITYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Other Creditors (Other than Financial Creditors and Operational Creditors) as on 03.08.2026

S.No.	Name of creditor	Claim Filed					Claim Admitted					Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/ No)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.)	
		Date of Receipt	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total Claim Filed (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim admitted (Rs.)	Nature of claim								Remarks, if any	
1	Aniket Anil Ambedkar, Regional PF Commissioner, II and Recovery Officer, Employees Provident Fund Organisation, Regional Office, Bengaluru	12.06.2026	3,09,00,000.00	1,16,49,006.00	1,00,32,756.00	5,25,81,762.00	NIL	NIL	NIL	NIL	Other Creditors (Other than Financial Creditors and Operational Creditors)	NIL	NIL	NO	NIL	NIL	NIL	5,25,81,762.00	Awaiting clarifications from the EPFO and appropriate employees' data records from the Corporate Debtor.	
2	Rambabu Naik M, ESIC, Sub Regional Office, Bommasandra	06.07.2026	12,72,580.00	2,53,830.00	NIL	15,26,410.00	NIL	NIL	NIL	NIL	Other Creditors (Other than Financial Creditors and Operational Creditors)	NIL	NIL	NO	NIL	NIL	NIL	15,26,410.00	Awaiting proper submission of relevant documents from the ESIC and appropriate employees' data records from the Corporate Debtor.	
	Total		3,21,72,580.00	1,19,02,836.00	1,00,32,756.00	5,41,08,172.00	0.00	0.00	NIL	0.00		NIL	NIL		NIL	NIL	NIL	5,41,08,172.00		